

(c) Does not arise.

Workers' Participation in Management

379. SHRI SOBHANADREES-
WARA RAO VADDE:
SHRI GEORGE
FERNANDES:

Will the PRIME MINISTER be pleased to state:

(a) whether any measures have been taken by the Government during the last three years, till date, to introduce the scheme of Workers' Participation in Management in each of the Public Sector Undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) The information is being collected and will be laid on the Table of the House.

[*Translation*]

Cement Factories in Bihar

380. SHRI PREMCHAND RAM: Will the PRIME MINISTER be pleased to state:

(a) the details of cement factories in Bihar at present;

(b) whether these cement factories are fully utilising their production capacity;

(c) if so, the details of installed and production capacity of each factory during the last three years; and

(d) the measures taken by the Government to increase the production capacity of these factories?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c) A *Statement* is enclosed.

(d) (i) Government is monitoring infrastructural facilities such as availability of coal, power and railway wagons, which are crucial for increasing production of cement.

(ii) Government has liberalised Industrial Licensing Policy for expansion of capacity and for technological upgradation including modernisation.